

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Rana Vikram Singh will take up the following case today i.e. on 12th August, 2026 at 3.30 P.M. in Court No. 109 (Cent. Building).

FOR JUDGEMENT

1. CR. MISC./42866/2016
QUASHING(420, 406 B
QSH OF THE ORDER

AKSHAY SINH DALPAT SINH
CHAUHAN @ AKSHAY SINGH
DALPAT SINGH CHAUHAN AND
ANR
VS STATE OF BIHAR AND ANR

AJIT KUMAR
ALOK KUMAR @ ALOK
KR SHAHI

SRI MANOJ KUMAR - 1
DINESHWAR PANDEY
AMBUJ NAYAN CHAUBEY
ASHOK KUMAR GARG
ANIMESH KUMAR
YOGENDRA KUMAR
DWIVEDI
AKHILESH KUMAR PANDEY
HOMA YUNUS

Patna High Court
Dated, 12th August, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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